

## **THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Statement showing data related to Criminal cases of sitting/former MPs/MLAs for the month of December, 2024.

### **State: Assam**

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Cachar	01			01
2	Lakhimpur	04			04
3	Hailakandi	01			01
4	Barpeta	02			02
5	Goalpara	01			01
6	Sivasagar	03		01	02
7	Morigaon	02			02
8	Dhubri	04			04
9	Jorhat	02			02
10	Kamrup(M)	34			34
11	Sribhumi	03			03
12	Kamrup	01			01
13	Nagaon	01			01
14	Golaghat	01			01
15	South Salmara	01			01
16	Dibrugarh	05			05
17	Hojai	01			01
18	Kokrajhar	04			04
	<b>Total</b>	<b>71</b>		<b>01</b>	<b>70</b>

**N.B:** Data excludes cases from the courts of Special Judges.

**State: Arunachal Pradesh**

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Lohit	02	-	01	02
2	Papumpare	04	-	-	04
3	East Kameng	01	-	-	01
4	West Siang	01	-	-	01
5	Changlang	02	-	-	02
6	Namsai	01	-	-	01
7	Siang	01	-	-	01
	<b>Total</b>	<b>12</b>	-	01	<b>11</b>

*N.B: There are no MPs/MLAs cases pending in the state of Nagaland and Mizoram*

**Details of Criminal Pending Cases of Sitting/Former MPs/MLAs**

**State: Assam**

Sl.No	Case Nos.	Year of Filing	Stage of proceedings	District
1	GR 1118/09	2009	Necessary Order	Cachar
2	Spl. (Vig) 5/2012	2012	Evidence	Lakhimpur
3	Spl. (Vig) 6/2012	2012	Evidence	Lakhimpur
4	SC 6/2021	2021	Evidence	Lakhimpur
5	SC 148/2018	2018	Preferred revision vide Crl. Pet. 931/2019 before Hon'ble Gauhati High Court for setting aside the order dated 06.04.2017 passed by the learned judicial Magistrate, first class, N.L., in G.R. case no. 814/2013 and the order dated 17.07.2019 passed by this court in Sessions case no. 148/2018. The case is at the stage of appearance of accused persons and Submission of copy of updated order of the	Lakhimpur

			Hon'ble Gauhati High Court	
6	PRC 781/2023	2023	Copy	Hailakandi
7	PRC-900/2022	2022	Necessary Order. (The Hon'ble Gauhati High Court has suspended the further proceeding of this case till returnable date)	Barpeta
8	PRC 2494/2023	2023	Evidence	Barpeta
9	CR 99/2021	2021	Judgement	Goalpara
10	PRC 110/2021	2021	Stayed by the Hon'ble Gauhati High Court	Sivasagar
11	PRC 274/2021	2021	Stayed by the Hon'ble Gauhati High Court	Sivasagar
12	CR 386/18	2018	Necessary Order. Stayed by Hon'ble Gauhati High Court	Morigaon
13	PRC 1673/19	2023	Evidence of PWs	Morigaon
14	CR 1732/21	2021	Appearance	Dhubri
15	CR 1887/21	2021	Appearance	Dhubri
16	CR-1688/21	2021	Appearance	Dhubri
17	PRC 1034/24	2024	Appearance	Dhubri
18	PRC 596/20	2020	Stayed by the Hon'ble Gauhati High Court, vide order dated 18/02/2021, passed in connection with Crl. Pet. 74/2021	Jorhat
19	PRC 1286/21	2021	Evidence	Jorhat
20	Sess.Spl.(LG)17/2014	2014	Evidence	Kamrup(M)
21	Sess. Case 203/2015	2015	Evidence	Kamrup(M)
22	Sess. Case 93/2018	2018	Evidence	Kamrup(M)
23	Sess. Case 94/2018	2018	Evidence	Kamrup(M)
24	Sess. Case 355/2018	2018	Consideration of Charge	Kamrup(M)
25	Sess. Case152/2022	2022	Consideration of Charge	Kamrup(M)
26	GR 3629/2015	2015	Hearing	Kamrup(M)
27	GR 6166/2015	2015	Appearance	Kamrup(M)
28	GR 5705/2011	2011	Appearance	Kamrup(M)
29	GR 687/2014	2014	Evidence	Kamrup(M)
30	GR 5664/2011	2011	Appearance	Kamrup(M)
31	GR 7220/2015	2015	Evidence	Kamrup(M)
32	GR 12111/2013	2013	Evidence	Kamrup(M)
33	GR 1729/2014	2014	Evidence	Kamrup(M)
34	GR 5698/2011	2011	Evidence	Kamrup(M)
35	CR 559/2016	2016	Hearing	Kamrup(M)

36	CR 3157/2016	2016	Evidence	Kamrup(M)
37	CR 3618/2019	2019	Appearance	Kamrup(M)
38	CR 1688/2016	2016	Evidence	Kamrup(M)
39	CR 596/2018	2018	Copy	Kamrup(M)
40	CR 3818/2017	2017	Hearing	Kamrup(M)
41	CR 4651/2019	2019	Appearance	Kamrup(M)
42	CR 4652/2019	2019	Appearance	Kamrup(M)
43	CR 3083/2019	2019	Appearance	Kamrup(M)
44	CR 3084/2019	2019	Cross	Kamrup(M)
45	CR 2817/2022	2022	Inquiry	Kamrup(M)
46	CR 5001/2022	2022	O/E	Kamrup(M)
47	PRC 1174/2023	2023	Appearance	Kamrup(M)
48	CR 3193/2016	2016	Stayed by the Hon'ble Gauhati High Court ( Crl.Pet.No. 374/2019)	Kamrup(M)
49	CR 1397/2017	2017	NO	Kamrup(M)
50	CR 2075/2020	2020	Cross	Kamrup(M)
51	CR 1288/2021	2021	Cross	Kamrup(M)
52	CR 1697/2021	2016	Cross	Kamrup(M)
53	CR 3242/2014	2014	Argument	Kamrup(M)
54	GR 2640/2018 (PRC 1413/2018)	2018	Stayed by the Hon'ble Gauhati High Court	Sribhumi
55	CR 1202/2017	2017	Stayed by Hon'ble Gauhati High Court	Sribhumi
56	CR 1220/2023	2023	Further Enquiry	Sribhumi
57	CR 81/2022	2022	Submitting Documents	Kamrup
58	CR 2982/2008	2008	Appearance	Nagaon
59	PRC 51/2024	2024	Evidence	Golaghat
60	CR 164/2019	2019	Appearance/Report	South Salmara
61	Sess. Case 65/2024	2024	Evidence of P.Ws.	Dibrugarh
62	Sess. Case 66/2024	2024	C.C	Dibrugarh
63	Sess. Case 95/2003	2003	Evidence	Dibrugarh
64	PRC 423/2023	2023	Appearance	Dibrugarh
65	PRC 2138/2022	2022	Appearance	Dibrugarh
66	NI-09/2023	2023	Appearance	Hojai
67	PRC 50/2021	2021	Evidence	Kokrajhar
68	PRC 16/2023	2023	Evidence	Kokrajhar
69	C.R. 40/2024	2024	Appearance	Kokrajhar
70	PRC 105/2024	2024	Evidence	Kokrajhar

**N.B:** Data excludes cases from the courts of Special Judges.

**State: Arunachal Pradesh**

<b>Sl.No</b>	<b>Case No</b>	<b>Year of Filing</b>	<b>Stage of proceedings</b>	<b>District</b>
1	Criminal Revision 04(L)/2023	2023	Judgement	Lohit
2	GR 81/2022	2022	Prosecution evidence	East Kameng
3	BDW PS case No.15/96		Evidence	Papumpare
4	Session case 18/2024	2024	Evidence	Papumpare
5	DMK 31/05	2005	Evidence	Papumpare
6	BJN PS Case No. 10/05	2005	Appearance	Papumpare
7	GR No. 10/24	2024	Appearance of the person	West Siang
8	GR No. 112/19	2019	Case stayed by High Court	Changlang
9	GR No. 109/19	2019	Appearance	Changlang
10	GR No. 54/24	2024	Appearance	Namsai
11	GR No. 07/24	2024	Appearance	Siang